

**No.K-11019/04/2021-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)**

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 22nd June, 2021.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Munishwar Nath Bhandari, senior-most Judge of the Allahabad High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 26th June, 2021 consequent upon the retirement of Shri Justice Sanjay Yadav, Chief Justice, Allahabad High Court.

my
22/6/2021

(Rajinder Kashyap)

**Additional Secretary to the Government of India
Tele: 2338 3037**

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 11019/04/2021-US.II

Dated 22.06.2021

Copy to:-

- 1 Shri Justice Sanjay Yadav, Chief Justice, Allahabad High Court, Prayagraj.
- 2 Shri Justice Munishwar Nath Bhandari, Judge, Allahabad High Court, Prayagraj.
- 3 The Secretary to Governor of Uttar Pradesh, Lucknow.
- 4 The Secretary to Chief Minister Uttar Pradesh, Lucknow.
- 5 The Secretary to Chief Justice, Allahabad High Court, Prayagraj.
- 6 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 7 The Registrar General, Allahabad High Court, Prayagraj.
- 8 The Accountant General, Uttar Pradesh, Lucknow.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to Prime Minister, New Delhi.
- 11 Registrar (Conf.), O/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PPS to Secretary (J).
- 13 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

Arun Kumar Aggarwal
22/06/2021
(Arun Kumar Aggarwal)
Section Officer (Appointments)